

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 29.03.2022 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

## For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 234/2021	Sumit Binani Rp (KSK Mahanadi Power Company Ltd) V V Venkatachalam Rp (KSK Water Infrastructures P Ltd) & 2 Ors  <b>With</b>	Shardul Amarchand Mangaldas & Co	Y. Suryanarayana R1 Aniruth Krishnan R2 Bishwajith Dubey R3
2.	Comp App (AT)(CH)(Ins) No. 239/2021	Committee of Creditors (KSK Mahanadi Power Company Ltd) V V. Venkatachalam RP & 2 Ors	Cyril Amarchand Mangaldas	Y. Suryanarayana Caveator For R1 Allwin Godwin R3

## For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT)(CH)(Ins) No. 100/2022 IA No. 229/2022	Bennet Property Holdings Company Ltd V The Liquidator, of Biodiversity Conservation (India) Pvt Ltd	Poovayya & Co.	
4.	Comp App (AT)(CH)(Ins) No. 101/2022 IA No. 230/2022	Er. Manmohan Singh Jain & Anr V Tharuvai Ramachandran Ravichandran RP	Raj Jhabakh Ragma Sudha	
5.	Comp App (AT)(CH) No. 22/2022 & IA No. 231 & 232/2022	Ravindranath GE Medical Associates V Dr. Ravindranath Kancherla & 13 Ors <b>With</b>	Suhrith Parthasarathy Ashwini Vaidialingam Sithara Sarangan Amritha Sathyajith	T.K. Bhaskar Caveator for R1
6.	Comp App (AT)(CH) No. 23/2022 & IA No. 233 & 234/2022	Gleneagles Development Pte Ltd V Dr. Ravindranath Kancherla & 13 Ors	Suhrith Parthasarathy Ashwini Vaidialingam Sithara Sarangan Amritha Sathyajith	T.K. Bhaskar Caveator for R1

## For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	T.A.No.9 /2021 Com. App (AT)(Ins) No.813/2020	Logwell Logistics and Aviation Services (OPS) P Ltd. V Velankani Electronics P Limited	Ms.Madhurika Ray Uddaym Mukerjee	Ajay Kumar M

## For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT)(CH)(Ins) No. 157/2021	R. Arumugasamy V Ashok Velamur Seshadri RP of RA Swamy Trading P Ltd & anr  <b>WITH</b>	B. Natarajan	Vidyalakashmi Vipin Vipin Warriar – R1 M.L. Ganesh R2
9.	Comp App (AT)(CH)(Ins) No.158/2021	R. Arumugasamy V Ashok Velamur Seshadri RP of RA Swamy Trading P Ltd & anr	B. Natarajan	Vidyalakashmi Vipin Vipin Warriar – R1 M.L. Ganesh R2
10.	Comp. App (AT)(CH)(Ins) No. 43/2021	Zuberi Engineering Construction (P) Ltd Vs IVRCL Limited	Amol vyas Saumil sharma	Nirav Shah for Liquidator Gowri Shankar – R2

11.	TA No 48/2021 (Comp App (AT) No. 192/2019)	Ennes Capital P Ltd & ors V Hyderabad Securities & Enterprises Ltd & ors	Vishal Ganda Ayandeb Mitra Anand Sengar Akanksha mathur	Swapnil Gupta Shivambika Sinha Rudrajit Ghosh Ankita Sinha – R1, 2, 3, 5- 13 Y. Suryanarayana R14 - R17 Anup Jain Abhishek Baid – R18 Amol Sharma – R19
-----	--	--	---	--

**For Admission (After notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
12.	Comp App (AT)(CH)(Ins) No. 195/2021	Upendra Kumar Agarwal Suspended Director of Surya Towers V State Bank of India & anr <b>WITH</b>	S. Rajagopalan	Vidhya Lakshmi Vipin R1 AMR Bhavani R2
13.	Comp App (AT)(CH)(Ins) No. 235/2021	Sawraj kumar V Expact Projects and Development P Ltd <b>WITH</b>	Ridhhima Sharma Christopher Manoharan	Uday Sankar Associates
14.	Comp. App (AT)(CH)(Ins) No. 287/2021 & IA No. 615/2021	Shri Siva Nagaraja Taduvai @ TSN Raja RP V Upender Kumar Agarwal & 2Ors <b>With</b>	Amir Bavani	R1-R3 Notice served on 18/12/2021 No Appearance
15.	Comp. App (AT)(CH)(Ins) No. 288/2021 & IA No. 616/2021	Shri Siva Nagaraja Taduvai @ TSN Raja RP V Rithesh Kumar Agarwal & 2Ors	Amir Bavani	R1-R3 Notice served on 18/12/2021 No Appearance
16.	Comp App (AT)(CH)(Ins) No. 230/2021	Shakti International P Ltd V Pandi Devi Oil P Ltd	Thriyambak J Kannan	Surendran
17.	TA No. 51/2021(Comp App (AT) No. 102/2019)	Specturm Power Generation Ltd & ors V M. Kishan Rao & Ors <b>WITH</b>	M. Naga Deepak	Yogesh K. Jagia R1-R10
18.	TA No. 52/2021(Comp App (AT) No. 137/2019)	M. Kishan Rao & Ors V Specturm Power Generation Ltd & ors	Yogesh K Jagia	Rohan R1, R32-R34 Siddarth Baruk R5-R7 Parekh R26
19.	Comp App (AT)(CH)(Ins) No. 70/2022 & IA No. 146,147 & 148 of 2022	Srinivas Rao Suspended Director of Netxcell Ltd V Airhub Technologies P Ltd & Anr	K. Gowtham Kumar K. Manivannan A.K. Athiban Vijay	

Copy to:

1. Notice Board

2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0500**  
**CELL : 99402 25692**

2.Court Officer - **PH No. : 044-2888 0450**  
**CELL : 7358522534**

By the order of Hon'ble Member (J)

(Chennai Bench)